

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
(IB)-1825(PB)/2019

IN THE MATTER OF:

Small Industries Development Bank of India Applicant/petitioner
v.
M/s. Radhay Sham Tandon Manufacturing
Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 23.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP Mr. Sanjeev Bindal, Adv.
For the Suspended Board Mr. Raunak Satpathy, Adv.

ORDER

List on 27.04.2021.

- sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)